Seventeenth Loksabha

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Title: Regarding increase in police per Lakh Population Ratio (PPR) in Odisha-laid.

SHRIMATI APARAJITA SARANGI (BHUBANESWAR): I would like to draw your attention towards the sanctioned Police per lakh Population Ratio ("PPR") of Odisha. The revelations by the 2020 Report, 'Data on Police Organization', by the Bureau of Police Research and Development are unsettling. As opposed to the national PPR of 195.38, Odisha's PPR is 146.36. Moreover, Odisha's civil PPR is 67.28 as against the national PPR of 124.38. Adding to these alarming ratios, the actual PPR is even lower for this eleventh largest state in the country. This has allowed the breeding of various crimes in the state, largely compromising the safety and security of the people. The understaffed police force unnecessarily overburdens the existing personnel and hampers the whole system in the long run. Thus, I request the Minister of Home Affairs to seek a report from the Government of Odisha indicating their planned expenditure on police and plan of action to increase the PPR in the state.